## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2194
ANSWERED ON:27.03.2012
ANTYODAYA ANNA YOJANA
Agarwal Shri Jai Prakash;Chavan Shri Harischandra Deoram;Choudhry Smt. Shruti

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the salient features of the Antyodaya Anna Yojana (AAY);
- (b) the targeted and the actual number of families covered under AAY alongwith the quantum and value of foodgrains allocated to the States during each of the last three years and the current year, State-wise;
- (c) whether the said allocation is as per the entitlement of the States;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor along with the corrective steps taken in this regard?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Antyodaya Anna Yojana (AAY) was launched in December, 2000 for one crore poorest of the poor among Below Poverty Line (BPL) families and with subsequent expansions targeted to cover a total of 2.50 crore families.

The identification of eligible AAY families in accordance with the guidelines issued by this Department and issuance of ration cards to these families within the target of AAY families given to each State/Union Territory (UT) is the responsibility of concerned State/UT Governments. Presently, State/UT Governments have identified and issued ration cards to 243.250 lakh AAY families.

(b)to(e): Foodgrains (rice & wheat) are allocated to all States & UTs for distribution to AAY families at the rate of 35 kg per family per month at a highly subsidized price of Rs.2 per kg. for wheat and Rs.3 per kg. for rice. State-wise details of number of persons covered under AAY scheme during the years 2008-09, 2009-10, 2010-11 and 2011-12 by the State/UT Governments are given at Annexure-I.

The details of allocations of foodgrains (rice & wheat) made in this period under TPDS to such families are at Annexure-II. Further, in pursuance to the directions of the Hon'ble Supreme Court in its orders dated 14th May, 2011 and 14th September, 2011 and on the recommendation of the Wadhwa Committee, an additional allocation of about 7.61 lakh tons of foodgrains has been made for AAY families from July 2011 to February 2012 to twenty-seven States covering 174 districts. State-wise details of these additional allocations made at AAY prices are at Annexure-III.